

[शिवचन्द्र झा]

residence or through the Publications Counter, papers..”

इस का अर्थ है कि जो पेपर्स यहां पर ले किये जायेंगे, उन को आपका सेक्रेटेरियट मेम्बरज को डिस्ट्रीब्यूट करेगा। ता० 4 मार्च को वहां पर प्रधान मंत्री जी ने दो पेपर्स ले किये थे :

1. Review by Government on the working of the Uranium Corporation of India Limited Jaduguda, Bihar

2. Annual Report of the Uranium Corporation of India Limited.

इन पेपर्स को सर्कुलेट नहीं किया गया। चूंकि मैं बिहार के मामलों में दिलचस्पी रखता हूँ, इस लिये मैं जानना चाहता हूँ कि इन को सर्कुलेट क्यों नहीं किया गया ?

हमारा प्वाइंट आफ़ ऑर्डर यह है डा० बी० के० श्रौर० वी० राव ने शैक्षणिक अनुसंधान तथा प्रशिक्षण की राष्ट्रीय परिषद के वर्ष 19 67-68 की ब्राडिट रिपोर्ट पेश की हैं, जब कि यह 19 70-71 वर्ष चल रहा है इसमें 3 साल की देर हुई है। डा० राव को कहना चाहिये कि 3 साल की देर क्यों हुई है। यदि उन के महकमे में इतनी देरी होगी तो हम उन के महकमे से क्या उम्मीद कर सकते हैं ?

MR. DEPUTY-SPEAKER : Firstly, it is not necessary to circulate the papers that have been laid on the Table. Members who are interested can get copies from the Library.

SHRI SHIVA CHANDRA JHA : It is not available there.

MR. DEPUTY-SPEAKER : If it is not available in the Library, we will look into it. Secondly, about the delay, that can be brought to the notice of Dr. V. K. R. V. Rao.

13.32 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMA-IAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th March, 1970, will consist of.—

(1) Further discussion on the General Budget for 1970-71.

(2) Submission to the vote of the House of Demands for Grants on Account (General) for 1970-71.

(3) Discussion on the Resolution seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 by Shri Beni Shanker Sharma and others and consideration and passing of the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.

(4) Discussion and voting on the Demands for Grants (Railways) for 1970-71.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : उपाध्यक्ष जी, इस विवाद में कोई समय इस बात के लिये नहीं रखा गया है कि सदन जस्टिस जे० एल० कपूर द्वारा गांधी हत्या काण्ड की जो जांच की गई थी और जिसकी रिपोर्ट सरकार को पेश की जा चुकी है, लेकिन जो अभी तक प्रकाशित नहीं की गई है और न ही सदन के सामने रखी गई है, उसकी चर्चा के लिए कोई समय तय होना चाहिए लेकिन रिपोर्ट पर चर्चा हो इससे पहले जरूरी है कि वह रिपोर्ट सदन की टेबिल पर रखी जाये। पार्लमें-न्टरी अफेयर्स मिनिस्टर इस बात को बतायें कि वह रिपोर्ट अभी तक सदन के सामने क्यों नहीं रखी गई है, उसको दबा कर क्यों बैठे है ?

SHRI JYOTIRMOY BASU (Diamond Harbour) : We have had a lot of talk about General Cariappa. May I request you to convey the displeasure of the House to General Cariappa so that in future he will be more restrained ?

MR. DEPUTY-SPEAKER . We are now considering the business of the House for the following week.

SHRI S. M. BANERJEE (Kanpur) : I want to refer to two or three points and request you to consider whether they could not be included. I know that when we are discussing the budget grants it may not be possible for the Minister of Parliamentary Affairs to accede to all our requests, but these are only small points.

More than one lakh of non-gazetted employees of Himachal Pradesh are on pay-strike, dharna or hunger strike. Day before yesterday a statement was made in the House by Shri Vidya Charan Shukla, informing the House that Central pay scales have been given to the Himachal Pradesh employees. The Central scales are less than the Punjab scales and the Himachal Pradesh employees want the Punjab scale. So, this is an injustice done to the Himachal Pradesh employees.

I would request the Minister of Parliamentary Affairs to convey to the government the plea of the members that the Himachal Pradesh government employees should be paid at the Punjab Government rates and not at the Central Government rates.

MR. DEPUTY-SPEAKER : I am told that a discussion is likely to take place on this on the 17th.

SHRI S. M. BANERJEE : I am happy to hear that. Secondly, another injustice has been done to the Central Government employees. The hon. Railway Minister was pleased to declare while Speaking on the budget that *ad hoc* increments have been sanctioned to all the non-gazetted employees who have been stagnating at the maximum of their pay scales. But this is applicable only to railway employees. There are about seven lakhs to eight lakh employees in defence, postal department and many other offices, including the Lok Sabha Secretariat, who have been denied this privilege. This is the worst kind of discrimination and I would request the Minister to convey to the government our strong feelings on this question. Many

representations have been sent to the Prime Minister saying that this discrimination should be avoided by giving this particular concession to all Central Government employees.

Thirdly, I would like to know from the hon. Minister whether a Bill to abolish the privy purses is going to be introduced in this session. There is a lurking fear that those who belong to the syndicate and their way of thinking are putting pressure on government not to go ahead with such a Bill. I want to know whether it will be introduced or not.

Lastly, it should be conveyed to Dr. K. L. Rao, the Minister of Irrigation and Power that the electricity wage board award has not been implemented and in Kanpur even today a hunger strike is going on, two people have been jailed and more than 200 people are going to be on strike.

श्री शिव चंद्र झा (मधुबनी) : उपाध्यक्ष महोदय, डिमण्ड्स फार ग्रान्ट्स की लिस्ट में देखी है। उसमें जो मुहकमे रखे गए हैं उसमें प्लानिंग कमीशन की कहीं बर्चा नहीं है। प्लानिंग कमीशन इतना महत्वपूर्ण है लेकिन उसपर सरकार ने कोई समर्थन नहीं रखा है। पिछले साल उसपर बर्चा हुई थी, इस साल उसपर बर्चा क्यों नहा होगी, यह मैं पूछना चाहता हूँ।

श्री जार्ज फरनेन्डो (बम्बई दक्षिण) : मैं सिर्फ दो तीन मुद्दों पर कुछ कहना चाहता हूँ। पहले तो श्री बनर्जी ने जो प्रीवीपर्स के बारे में जिक्र किया, आपको याद होगा कि जब प्रधान मंत्री ने बजट पेश किया था तो मेरे दल के नेता श्री मधु लिमसे ने कहा था कि बजट पेश न किया जाये क्योंकि प्रधान मंत्री ने दिखे गये आश्वासन को पूरा नहीं किया है कि बजट सत्र के पहले वह प्रीवीपर्स खत्म करने वाला विधेयक ले आयेगी। इस सत्र में वह चीज बुरा करने की बातें चल रही है लेकिन कोई ठोस बात नहीं है। बजट में इसके संबंध में एक दो जुमले हैं और इस साल के लिए पांच करोड़ का प्रावजन किया गया है तो उससे इनकी नीयत पर शक होता है कि कहीं वह पांच करोड़ रुपया बर्बाद न हो।

[जाजं करनेडीज]

दूसरी बात यह है कि पिछले हफ्ते इस सदन में बेलगांव के 'सम्बन्ध में ध्यानाकर्षण प्रस्ताव ध्याया था लेकिन उसकी कोई सफाई सरकार की तरफ से नहीं हुई। पिछले पूरे हफ्ते भर महाराष्ट्र और मैसूर, दोनों राज्यों के विधायक प्रधान मंत्री, गृह मंत्री और हम लोगों से मिल करके गए हैं। वहां की परिस्थिति बहुत खराब है। दोनों राज्यों में बहुत गर्मी की स्थिति है और वातावरण बिगड़ता जा रहा है। इसलिए मैं चाहता हूँ कि अगले सप्ताह सरकार कोई एलान करे और उसके दिमाग में क्या है वह साफ साफ बताये।

हिमाचल प्रदेश के कर्मचारियों का जो मामला है जिसके बारे में बनर्जी साहब में रखा है मैं उसका पूरा पूरा समर्थन करता हूँ।

श्री प्रकाशश्रीर शास्त्री (हापुड) : उपाध्यक्ष जी, विधि और व्यवस्था, यह सही है कि राज्य के विषय हैं परन्तु यह भी सही है कि संविधान की व्यवस्था के अनुसार सार्वजनिक शांति अगर किसी राज्य में मंग हो तो वह केन्द्र का विषय हो जाता है। पश्चिम बंगाल में जिस तरह की स्थिति चल रही है, उसके बारे में अभी राज्य के मुख्य मंत्री प्रधान मंत्री से मिले हैं। वहां पर बम की फंक्टरियां बन रही हैं, कत्ले आम चल रहा है और भी इस प्रकार की धीरे धीरे स्थिति बिगड़ती जा रही है। मेरा कहना है कि आप संसद कार्य मंत्री को कहें कि या तो ध्यानाकर्षण प्रस्ताव के रूप में बात ध्या जाये कि मुख्य मंत्री और प्रधान मंत्री के बीच क्या बात हुई है या धाने वाले अगले सप्ताह में वहां तो होगी ही इसलिए उसको कार्यक्रम में रख लें तो अच्छा होगा।

SHRI BAKAR ALI MIRZA (Secunderabad) : Sir, I have raised this matter before also without getting any response from the Treasury Benches. I gave notice of a calling attention motion some days back and I received no reply at all. The Speaker wants protection; the weaker sections of the House, who abide by the rules, also require your protection. The situation in Telangana

is getting worse; the students are agitated and now the teachers have also declared that they are going on a strike. The Prime Minister has summoned the Chief Minister and has had some talk with him. We want this to be discussed here and to know what the policy of Government is.

SHRI E. K. NAYANAR (palghat) : Some days ago the P and T Minister assured us that no action would be taken against employees who took part in the 1968 strike. We have got information from the PMG in Kerala that promotion of some employees, who took part in the strike, and their increment of wages were stopped. That should be discussed here; that is an important thing.

SHRI JOYTIRMOY BASU : Several hundred Tea Board employees have gone on a token strike on Government's attitude and failure to meet certain demands of theirs. May I request Government through your good offices that the Minister of Foreign Trade make a statement in the afternoon about the Tea Board strike that is taking place today.

SHRI SONAVANE (Pandharpur) : Government has not yet brought for discussion the Scheduled Castes and Scheduled Tribes Commissioner's report. Our apprehension is that they will come at the fag-end of the session when we do not get time. Therefore they should bring that report for discussion after the Budget Demands are passed.

श्री जाजं करनेडीज : मैं इसका पूरा पूरा समर्थन करता हूँ।

श्री क०ना० तिषारी (बेंतिया) : उपाध्यक्ष महोदय, नार्थ बिहार की तरफ से एक रिप्रेजेंटेशन सेन्ट्रल गवर्नमेंट को दिया गया है। जैसी कि तेलंगाना में हालत हैं बैकवर्डनेस को लेकर उसी तरह की हालत नार्थ बिहार में भी है। तो मैं जानना चाहूंगा कि उसके बारे में क्या हुआ वह जवाब यहां पर दिया जाये।

SHRI RAGHU RAMAIAH : Hon. Members have expressed various apprehensions and their desire that various discussions

should take place and reports should be placed before the House. I hope, it is your desire . . . (Interruption)

SHRI S. M. BENERJEE ; I did not want a discussion; I wanted two statements . . . (Interruption)

SHRI RAGHU RAMAIAH : You wanted a statement but others wanted a discussion. Many hon. Members have made various statements. I hope, it is your desire that I should convey it to the concerned Minister. I shall do so.

SHRI BAKAR ALI MIRZA : This is very vague. There is no assurance.

SHRI JYOTIRMOY BASU : Is the Foreign Trade Minister being requested to make a statement in the afternoon about the Tea Board employees strike ?

SHRI BAKAR ALI MIRZA : Sir, do you permit this evasion? There is no kind of an assurance. what is he going to do ?

MR. DEPUTY-SPEAKER : How can he give an assurance ? He has to discuss it with the concerned Minister.

SHRI BAKAR ALI MIRZA : It has to be discussed. This matter was raised before also and he must come prepared.

SHRI RAGHU RAMAIAH : I will convey to the Ministers concerned.

SHRI BAKAR ALI MIRZA ; He has not given any assurance . . .

MR. DEPUTY-SPEAKER : He has heard you.

SHRI BAKAR ALI MIRZA : He has been hearing me for the last fortnight.

SHRI RAGHU RAMAIAH : As you will see from the Report of the Business Advisory Committee which I am placing before the House for adoption, all the leaders of the parties who are members of the Business Advisory Committee have suggested that even no No-Day-Yet-Named motion should be taken up before the Finance Bill is passed. The House will appreciate our

difficulties. I will certainly convey to the Ministers concerned.

13.40 hrs.

BUSINESS ADVISORY COMMITTEE
FORTY-SIXTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Forty-Sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

The motion was adopted.

MR. DEPUTY-SPEAKER : Now, the House stands adjourned for lunch to meet again at 2.40 P. M.

13.41 hrs.

The Lok Sabha adjourned for Lunch till forty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at forty-four minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

RE: PROROGATION OF JAMMU AND KASHMIR LEGISLATURE

MR. DEPUTY-SPEAKER Mr. Raghuvir Singh Shastri.

SEVERAL HON. MEMBERS rose.—

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Sir, on a point of order. It is a